

**DECLARATION BY MANUFACTURER/PRODUCER OF PRODUCTS ON
COMPANY'S ORIGINAL LETTERHEAD**

(For the Certificate of Origin to be issued to Merchant Exporters)
TO WHOMSOEVER IT MAY CONERN

This is to undertake that we have supplied the products <<Name of products>> to <<Name of Exporter & Address>> vide invoice no. dated for export to <<Name of Country>>. The product listed in the invoice has been manufactured by us at <<Address of manufacturer's location>> using indigenous raw material/components only and satisfy the rules of origin under <<Name of FTA/Preferential tariff scheme>>. There is no imported/undetermined origin raw material used in the manufacture of the product.

I undertake to make available any supporting documents to the EIA to confirm the origin status of the product whenever required.

Signature (Name and Designation)

Place & Date: